GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 2372

ANSWERED ON-03.08.2021

SVAMITVA SCHEME IN GUJARAT

2372. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the current status of implementation of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) in the country including the State of Gujarat;
- (b) the details/number of tehsils, district wise selected under this Centrally sponsored scheme in the State of Gujarat along with the criteria of selection;
- (c) the funds allocated and spent under the scheme since its inception tehsils, district wise in the State of Gujarat; and
- (d) the time by which the Government proposes to phase out the implementation of this scheme especially in Rajkot and Sabarkantha districts?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). It helps in determining clear ownership of property by mapping of land parcels using drone technology. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far, 26 States including State of

Gujarat have signed MoU with SoI. As on 29th July, 2021, the status of implementation of the scheme is attached at **Annexure**.

- (b) The scheme envisaged to be implemented in inhabited areas in all the villages of Gujarat in phased manner during 2021-22 to 2023-24.
- (c) During 2021-22, under the components of establishment of Continuously Operating Referencing Stations (CORS) network and Large Scale Mapping (LSM), Rs. 6.6 crores and Rs. 30 lakhs respectively have been released to SoI for Gujarat. Further, funds are released to the States for Information, Education and Communication (IEC) and State Programme Management Unit (SPMU) components. No fund has been released to the State under these components so far.
- (d) The Scheme aims to cover all the villages in the State of Gujarat including districts of Rajkot and Sabarkantha by March, 2024.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 2372 answered on 03.08.2021 regarding 'SVAMITVA Scheme in Gujarat'.

Status of implementation of SVAMITVA Scheme as on 29.07.2021

State	Villages in which Drone flying has been done	Villages in which Property Cards have been distributed	No. of Property Cards distributed
Andhra Pradesh	742	1	1
Haryana	6364	1,623	2,39,037
Karnataka	1,493	412	10,121
Madhya Pradesh	5,50	1,456	1,03,353
Maharashtra	5,679	199	23,000
Uttar Pradesh	26,866	2,987	2,96,772
Uttarakhand	4,896	724	65,938
Punjab	207	-	-
Rajasthan	205	39	616
Gujarat*	-	-	-
TOTAL	52,032	7,440	7,38,837

^{*}Drone flying activities yet to commence in the State subsequent to the signing of MoU between the State and SoI on 21-05-2021.